

Annexure – 8

Name of the corporate debtor: Cape Engineers Private Limited

Date of commencement of CIRP: 6th September, 2019

List of creditors as on: 6th January 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	AVM Transport	OCO-01	20.12.2019	3,06,740	3,06,740	Supplied Trailer for Boom Shifting	-	-	-	-	-	-	-	-	-	-
2	Karthikeya Metal & Agencies	OCO-02	28.12.2019	10,64,806	-	-	-	-	-	-	-	-	10,64,806	-	-	Note- 1
3	Shree Ganesh EPC Private Limited	OCO-03	20.12.2019	14,16,000	14,16,000	Renting of Crane	-	-	-	Yes	-	-	-	-	-	Note- 2
	TOTAL			27,87,546	17,22,740								10,64,806			

Note:

1. Claim of Karthikeya Metal & Agencies relates to M/s. Shree Ganesh EPC Private Limited, not to the Corporate debtor. Hence, the claim rejected.
2. Shree Ganesh EPC Private Limited (SGEPL) was a related party to the Cape Engineers Private Limited (Cape). In both SGEPL & Cape, Mr. S Rajendran was the Resolution Professional.

